

IN THE MATTER OF CORPORATE INSOLVENCY RESOLUTION PROCESS OF VMN STONES PRIVATE LIMITED	
CIN : U14101RJ2019PTC066935	
DATE OF COMMENCEMENT OF CIRP : 01ST JULY 2026	

LIST OF CREDITORS	
SUMMARY AS ON 22nd July 2026	

Filing under Clause (ca) of sub- regulation (2) of Regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2021

List of Operational Creditors (Government Dues)
(Amount in Rs.) as per Annexure - 7

Amount in Rs.															
SI NO	Name of the Creditor	Identification No (CIN/PAN)	Details of Claims Received		Details of Claims Admitted						Amount of Contingent Claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of Receipt	Amount Claimed	Amount of Claim Admitted	Nature of Claim	Amount Covered by Security Interest	Amount Covered by Guarantee	Whether Related Party?	% of Voting Share in COC					
1	GST Department		14-07-2026	2,25,128	2,25,128	Statutory Dues	-	-	No	0	0	-	-	-	-
				2,25,128.00	2,25,128.00								-	-	